S.No.3

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT **02:30 PM** THROUGH VIDEO CONFERENCE.

IA (IBC) 962/2022 in Company Petition IB/157/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:
Mr. Aeruva Naga Mallikarjuna **… Operational Creditor**

Vs.

Icoat Projects Pvt Ltd **… Corporate Debtor**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 962/2022:-

Ld. Counsel Shri. Varun Ambati along with Ld. RP Shri. Murali Mohan Chevuturi present. This is an application filed by the Resolution Professional under Section 43 & 66 of IB Code. Ld. Counsel for the RP is directed to take notices to all respondents through speed post and e-mail and file proof of service before the next hearing date.

List the matter on 28.10.2022.

Sd/- Sd/-

MEMBER (T) **MEMBER (J)**

Somdutt